

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1554
TO BE ANSWERED ON 31ST JULY, 2018**

STATUS OF DENTAL HEALTH CARE

1554. SHRI MD. NADIMUL HAQUE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the present status of dental health care in the country;
- (b) the State-wise details of the total number of dentists in the country;
- (c) whether National Health Protection Scheme covers insurance for dental care, if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) whether Ministry intends to unveil a National policy on dental health care, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Adequate number of Dental Surgeons is available in the country but 'Health' being a State subject, it is for the State Governments to devise ways and means for augmenting the dental manpower in their respective Health facilities, including rural and backward areas. During the last two or three decades, the healthcare facilities in the field of dentistry have shown upward trend. At present, there are 313 Dental Colleges including 49 dental colleges in public sector and 264 in the private sector in the country, with total annual intake admission capacity of about 26960 approximately and about 25000 dental doctors are coming out of these dental colleges every year. The dentist population ratio in the country is about 1:5000 (approximately) which varies from State to State, while WHO's recommendation is for 1:7500. Hence, taking into consideration, the population size of India vis-à-vis that of a developed country, the Dentist population ratio in India is satisfactory. However, since about 75% of the population is living in villages, the awareness of dental diseases and the accessibility to the dental treatment is limited.

(b): As per the records available with Dental Council of India (DCI), as on 25.07.2018, a total number of 2,54,305 dentists are registered in the State Dental Councils/Tribunals. A State-wise list of the total number of registered dentists in the country, as per data furnished by the respective State Dental Councils/Tribunals to the Dental Council of India is annexed **(Annexure-I)**

(c) & (d): Government of India has approved the launch of Ayushman Bharat National Health Protection Mission (AB-NHPM) during 2018-19 to cover over 10 crore poor and vulnerable families (approx. 50 crore beneficiaries) providing coverage upto 5 lakh per family per year for second and tertiary hospitalization. 9 Oral and Maxillofacial surgery packages are covered under AB-NHPM. Details are annexed (**Annexure-II**)

(e): The National Health Policy 2017, which is in public domain, includes oral health as a component.

State-wise database of dentists registered with State Dental Councils / Tribunals as on 25.07.2018.

S.No.	State/UT	Total
1	Andhra Pradesh State Dental Council	19986
2	Arunachal Pradesh State Dental Council	159
3	Assam State Dental Council	2286
4	Bihar State Dental Council	8597
5	Chhatisgarh State Dental Council	236
6	Delhi State Dental Council	14390
7	Dental Council of Chandigarh	943
8	Goa State Dental Council	139
9	Gujarat State Dental Council	12391
10	Haryana State Dental Council	11602
11	Himachal Pradesh State Dental Council	2740
12	J & K State Dental Council	1973
13	Jharkhand State Dental Council	470
14	Karnataka State Dental Council	41602
15	Kerala State Dental Council	19579
16	Madhya Pradesh State Dental Council	7950
17	Maharashtra State Dental Council	38556
18	Manipur State Dentists Registration Tribunal	520
19	Orissa State Dental Council	1906
20	Punjab State Dental Council	15581
21	Rajasthan State Dental Council	6108
22	State Dental Council, Puducherry	713
23	Tamil Nadu State Dental Council	20514
24	Telangana State Dentists Registration Tribunal	90
25	Tripura (Dentists), Registration Tribunal	96
26	Uttar Pradesh State Dental Council	19185
27	Uttarakhand Dentists Registration Tribunals	579
28	West Bengal State Dental Council	5414
Total		254305

Oral and Maxillofacial Surgery:

Total number of packages: 9

No. of packages mandated for pre-authorization: 9

Empanelment classification: Essential/Minimum criteria

In order to be eligible to provide services under this domain, the provider needs to qualify for the basic essential/minimum criteria as mentioned under the empanelment guidelines provided for AB-NHPM provider network.

Pre-authorization: Required

- For Paediatric patients if general anaesthesia is required then Rs. 400 extra

Sr. No.	Procedure Name	Rates (INR)	Minimum number of days admission (including days in intensive care units)
1	fixation of fracture of jaw with closed reduction (1 jaw) using wires - under LA	5000	D
2	Fixation of fracture of jaw with open reduction (1 jaw) and fixing of plates/wire - Under GA	12000	1
3	Sequestrectomy	1500	D
4	TM joint ankylosis of both jaws - under GA	15000	5
5	Release of fibrous bands & grafting-in (OSMF) treatment under GA	3000	2
6	Extraction of impacted tooth under LA	500	D
7	Cyst & tumour of Maxilla/mandible by enucleation/excision /marsupialization under LA	2500	D
8	Mandible tumour resection and reconstruction/cancer surgery	6000	3
9	Cleft lip and palate surgery.	15000 for each stage	3